

FORM G
INVITATION FOR EXPRESSION OF INTEREST (“EOP”) FOR
PERFECT ENGINEERING PRODUCTS LIMITED
OPERATING IN MANUFACTURING OF AUTOMOTIVE ANCILLARY PRODUCTS AT
LONAVALA, DISTRICT PUNE, MAHARASHTRA- 410403

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS															
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Perfect Engineering Products Limited PAN: AABCP6180E CIN: U28920MH1964PLC012880														
2.	Address of the registered office	1101, Viraj Towers, Junc of Andheri Kurla Road, W. E. Highway, Andheri (E), Mumbai, Maharashtra- 400069														
3.	URL of website	http://www.peclindia.com														
4.	Details of place where majority of fixed assets are located	<u>PRIME LOCATION IN LONAVALA</u> Freehold land admeasuring 18,600 sq. mtr. (approx.) at 172, Tungarli, Lonavla, District Pune, Maharashtra- 410403														
5.	Installed capacity of main products/ services	Valves Seats Inserts- 90 Lac pcs per year Valve Guides- 21 Lac pcs per year														
6.	Quantity and value of main products/ services sold in last financial year	<table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th rowspan="2" style="text-align: left;">Particulars</th> <th colspan="2" style="text-align: center;">FY 2022-23</th> <th colspan="2" style="text-align: center;">FY 2021-22</th> </tr> <tr> <th style="text-align: center;">Quantity Sold</th> <th style="text-align: center;">Value in Lakhs</th> <th style="text-align: center;">Quantity Sold</th> <th style="text-align: center;">Value in Lakhs</th> </tr> </thead> <tbody> <tr> <td style="text-align: left;">Revenue from Operations</td> <td style="text-align: center;">8658997</td> <td style="text-align: center;">6288.1243</td> <td style="text-align: center;">6467605</td> <td style="text-align: center;">4452.0044</td> </tr> </tbody> </table>	Particulars	FY 2022-23		FY 2021-22		Quantity Sold	Value in Lakhs	Quantity Sold	Value in Lakhs	Revenue from Operations	8658997	6288.1243	6467605	4452.0044
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7.	Number of employecs/ workmen (as on 31.03.2023)	On Payroll: Employees: 74, Workmen: 104 On Contractual basis: Workmen: 131, NAPS: 110														
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URI.:	http://arek.in , under the case list “Perfect Engineering Products Limited”														
9.	Eligibility for resolution applicants under section 25(2)(h)	Minimum Eligibility Criteria for resolution applicants (Singly, Jointly or in consortium) to approach the Resolution Professional (“RP”) with Resolution Plan: -														



	of the Code is available at URL:	<ul style="list-style-type: none"> • For Body Corporates and Individuals/Other Persons: Minimum Net worth of INR 10 crores and above supported by Documentary Evidence as specified in Annexure B of Detailed EOI. • For Financial Entities including ARCs*/NBFCs/AIFs: Minimum Assets under Management or Funds Deployed or Committed funds available for investment of INR 100 crores and above supported by Documentary Evidence as specified in Annexure B of Detailed EOI. <p><i>*ARCs participation is subject to the rules and regulations of Reserve Bank of India</i></p> <p># In the event of a consortium between applicants belonging to aforementioned two classes having different eligibility criteria, the eligibility would be calculated in proportion to their share in the consortium.</p> <p>Complete details / Detailed EOI are available on website, www.arck.in or may be sought by E-mail at perfectengineering_ibc@gmail.com</p>
10.	Last date for receipt of expression of interest	06.11.2023 (Mandatory-Through email) 07.11.2023 (Original in physical form at the office of the RP)
11.	Date of issue of provisional list of prospective resolution applicants	16.11.2023
12.	Last date for submission of objections to provisional list	21.11.2023
13.	Date of issue of final list of prospective resolution applicants	01.12.2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.12.2023
15.	Last date for submission of resolution plans*	05.01.2024



16.	Process email id to submit Expression of Interest	perfectengineering.abc@gmail.com
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**Subject to the approval of extension by Hon'ble NCLT.*



Anil Kohli, Designated Partner & Authorized Signatory
ARCK Resolution Professionals LLP – Resolution Professional
IBBI/IPE-0030/IPA-1/2022-23/50013
AFA Valid till: 22.12.2023
Address: 409, Ansal Bhawan, 16 K.G. Marg,
Connaught Place, New Delhi - 110001
Email: perfectengineering.abc@gmail.com
For Perfect Engineering Products Limited
Tel: 011-40078344
Date: 20.10.2023
Place: Mumbai